

**GOVERNMENT OF INDIA  
STEEL  
LOK SABHA**

UNSTARRED QUESTION NO:4248  
ANSWERED ON:29.08.2011  
EXPORT OF IRON ORE  
Kora Shri Madhu

**Will the Minister of STEEL be pleased to state:**

- (a) whether the Government has approved the export of iron ore of sixty two per cent grade;
- (b) whether there has been complaints regarding difference between the quantity of the iron ore that was exported and the quantity for which Mines Department of the State Government had granted permission;
- (c) whether the iron ore traders and owners together are hobnobbing to export the iron ore above the grade of sixty two per cent and lower the grade of sixty two per cent to export the iron ore illegally; and
- (d) if so, the steps taken by the Government to check the loss to the national exchequer?

**Answer**

THE MINISTER OF STEEL (SHRI BENI PRASAD VERMA)

- (a) As per the present export policy of Government of India, export of all iron ore of Fe content upto 64% is freely allowed.
- (b) Ministry of Steel has not received any complaint regarding difference between the quantity of the iron ore that was exported and the quantity for which Mines Department of the State Government had granted permission.
- (c)&(d): Does not arise in view of (a) above.